

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.232 of 2020

IN THE MATTER OF:

Renu Shukla (partner)

...Appellant

Versus

Varun Beverages Ltd.

...Respondent

For Appellant: Shri Satish Kumar, Advocate

For Respondent: None

ORDER
(Virtual Mode)

07.12.2020 None present for Respondent. No Reply has been filed. As per Office Noting, the Respondent has been served with Notice.

It would be appropriate that the Appellant serve another Notice to the Respondent along with copy of this Order, by e-mail. Copy of the e-mail sent may be filed before next date. The Respondent may appear before next date and should file Reply before next date.

List the Appeal 'for admission (after Notice) hearing' on 22nd January, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

rs/md